

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **09.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. JYOTI KUMAR TRIPATHI, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Fast Track Consultants
Vs
AKR Home Depot Pvt Ltd

MAIN PETITION NUMBER : IBA/1469/2018

(IA/MA) APPLICATION NUMBERS

IA/156/CHE/2021; IA/158/CHE/2021

ORDER

IA/156/CHE/2021

Present: Ld. Counsel Shri. Gajendran Ravi for the Applicant / Liquidator.
None for the Respondents.

In this application, IOB has been made as 4th Respondent. Notice has been served and Affidavit of Service to that effect has been filed vide SR. No. 401 dated 24.01.2024.

R1, 2 and 3 are already set as ex-parte.

IA/158/CHE/2021

Present: Ld. Counsel Shri. Gajendran Ravi for the Applicant / Liquidator.
None for the Respondents.

All the Respondents are already been set as ex-parte.

List both the applications for hearing on **06.05.2024**.

Sd/-

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

(JYOTI KUMAR TRIPATHI)
MEMBER (JUDICIAL)